

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 11699 of 2014

[Arising out of OIO-RAJ-EXCUS-000-COM-167-13-14 dated 13/01/2014 passed by
Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT]

Allcargo Logistics Limited

Bharat Cfs Zone, I O C L Link Road,
Mundra,
Kutch,
Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,
Gujarat-360001

.....Respondent

APPEARANCE:

Shri Keval Shah, (C.A) for the Appellant

Shri T.G. Rathod, Additional Commissioner, Authorised representative for the
Respondent

CORAM:

**HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 24.01.2022

DATE OF DECISION:13.05.2022

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 13859 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**